(b) to start an experiment in the vocationalisation of education imparted in the district in its elementary schools and high schools.

(c) to start experiments in dealing with the problems of wastage and stagnation in schools, the lag in girls education, the handicaps faced in the education of scheduled castes and tribes and other back-ward communities, of continuing education for school drop-outs, and of liquidating adult illiteracy.

(d) to experiment with ways and means for attaining these objectives with minimum additional financial inputs while making maximum use of existing facilities and mobilising public co-operation and support for the different items in the programme.

3. Fuller details of the programmes to be taken up as part of the project, will be worked out after various surveys and studies are completed. The preliminary work about organising these surveys and studies in in Darbhanga has already started.

अशोक होटल कर्मचारी संघ द्वारा हड़ताल का नोटिस

3743. **श्री भोगेन्द्र झा** : क्या पर्यटन तथा असैनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अशोक होटल कर्मचारी संघ मान्यता-प्राप्त संघ है ;

(ख) क्या उपर्युक्त संघ ने अपनी मांगों के समर्थन में 18 मई, 1970 को हड़ताल करने का नोटिस दिया था परन्तु बातचीत के परिणामस्वरूप बाद में नोटिस वापिस ले लिया था ; और

(ग) यदि हां, तो संघ की मांगों के संबंध में क्या निर्णय किये गये हैं और उनकी वर्तमान स्थिति क्या है ?

पर्यटन तथा असैनिक उड्डयन मन्त्री (डा० कर्ण सिंह) : (क) जी, हां ।

(ख) 16 मई, 1970 को नोटिस दिया गया था, और 25 मई, 1970 को प्रबंधक वर्ग से बातचीत के परिणामस्वरूप उसे बिना शर्त के वापिस ले लिया गया था ।

(ग) यद्यपि कुछ मांगों पर बातचीत अभी चल ही रही थी, यूनियन ने फिर 1 अगस्त, 1970 को हड़ताल का नोटिस दे दिया । मामले को समझौता समिति (कंसिलियेशन) को निर्दिष्ट कर दिया गया जिसके प्रयत्न भी 18 तारीख को विफल हो गये । 19 तारीख को कर्मचारियों के एक वर्ग ने अवैध रूप से हड़ताल प्रारम्भ कर दी जिसके परिणामस्वरूप होटल में ठहरे अनेक अतिथियों को अत्यधिक असुविधा हुई । इस स्थिति का सामना करने के लिए उपयुक्त कार्यवाही की जा रही है ।

दिल्ली नगर निगम के शिक्षकों के पुनरीक्षित वेतनमान

3744. **श्री यशपाल सिंह :**
श्री ओंकार लाल बेरवा :

क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के शिक्षकों के वेतनमानों में जनवरी, 1967 में वृद्धि की गई थी ;

(ख) यदि हां, तो क्या यह भी सच है कि उपरोक्त वृद्धि का लाभ दिल्ली नगर दिल्ली के शिक्षकों को अब तक नहीं दिया गया है ;

(ग) यदि हां, तो इसके क्या कारण हैं विशेषतया जब कि शिक्षकों के वेतनमानों का फिर से पुनरीक्षण किया गया है और उनमें फिर से वृद्धि की गई है ; और

(घ) क्या यह भी सच है कि वेतनवृद्धि के कारण होने वाले व्यय की पूर्ति के लिए सरकार ने नगर निगम को पर्याप्त धन राशि नहीं दी है ; यदि हां तो इसके क्या कारण हैं ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) जी, हां, ये 21-12-1967 से परिशोधित किये गये थे।

(ख) दिल्ली नगर निगम ने सूचना दी है कि परिशोधित वेतनमानों के लाभांश को बढ़ाने से सम्बन्धित प्रस्ताव अभी हाल ही में निगम द्वारा अनुमोदित किया गया है और यह सभी अध्यापकों पर लागू किया जा रहा है।

(ग) अभी तक लाभ इसलिए नहीं दिये जा सके हैं क्योंकि इसके लिए निगम का अनुमोदन आवश्यक था। 21-12-67 से इसे अब लागू किया जा रहा है।

(घ) जी नहीं।

Admission to Different Courses of Delhi University

3745. SHRI KANWAR LAL GUPTA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the number of students registered in each course in the Delhi University and the number of students who got admission in those subjects ;

(b) whether it is a fact that hundreds of eligible students in the Delhi University could not get admission in the Pre-Medical, B. A. (Hons.), B. Com. (Hons.) and Science (Hons.) Courses ;

(c) the reasons for not having uniform conditions for admission in all the Universities ; and

(d) whether Government would ask the Universities to have uniform condition for admission and, if not, the reasons therefor ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) The position of students registered and admitted to the Ist year class of B. A. and B. Sc. Courses and Pre-Medical is as under :

Course	No. of students registered.	No. of students actually admitted.
B. A.	Central registration was not done in the University for all the candidates.	9,569
B. Com. (Pass)		1,921
B. A. (Hons.)		3,417
B. Com. (Hons.)		1,211
B. Sc. (Hons.) (Physical Science Group)	1,647	938
B. Sc. (Hons.) (Biological Science Group)	290	140
B. Sc. (General) Group 'A'	1,746	1,266
B. Sc. (General) Group 'B'	965	515
Pre-Medical	1,100	647

(b) It is a fact that all eligible students were not able to get admission to the courses of their choice. However, the University offered admission in one or other undergraduate course to all students who got 40% marks and above at the qualifying examination and applied for admission.

(c) and (d). The Universities are autonomous bodies and the rules for admission to different courses are determined by them. The University Grants Commisson has, however, recommended to the Universities that admission should be made on the basis of merit and consideration of caste, creed, status of parents and such extraneous factors should not influence admissions. The Commission has also expressed the view that there should not be any domiciliary restriction on admissions.